

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

**Cont. P 2/2021 in CP No.40/2011 TP No.50/HDB/2016
&
CP No.40/2011 TP No.50/HDB/2016**
u/s. 397/398 of Companies Act

IN THE MATTER OF:

S Radhakrishna & Another

...Petitioner/s

AND

Hyderabad Pollution Controls Limited & Other

...Respondent/s

C O R A M:-

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

O R D E R

CP No.40/2011 TP No.50/HDB/2016

Learned Counsel Dr S V Ramakrishna, for petitioner present through Video Conference.

Learned Counsel Mr Rahul, for respondent present through Video Conference.

Since the matter is pending before the Hon'ble NCLAT, matter adjourned to 29.05.2024 for further hearing.

Contempt. Petition No 2/2021

Matter adjourned to 29.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)